

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 145
(IB)-1739(PB)/2018

IN THE MATTER OF:

Jammu & Kashmir Bank Ltd
Vs.

... Applicant/petitioner

Ajaz Nanda Designs Pvt Ltd.

... Respondent

SECTION:

Under Section 7 of IBC,2016

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the IRP :

Mr. Ashutosh Kumar, Mr. K.P Jayaram, Advs.

ORDER

C.A. No. 2619(PB)/2019

It is an application being filed by the Resolution Professional seeking extension of 90 days in addition to 180 days completed by 21.11.2019, this application is hereby allowed extending CIRP period for another 90 days in addition to 180 days already completed by 21.11.2019 with a clarification that this extension will come into effect from 21.11.2019.

Accordingly, this application is allowed.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)